NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

CP 2623/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES: **JAYKAY FINHOLDING (INDIA) PVT LTD. V/s ROC MUMBAI**

Section 441(3) of the Companies Act, 2013

ORDER

1. Learned Counsel for the Petitioner present.
2. Heard learned Counsel for the Petitioner.
3. On perusal of the record we found that reports are not on record.
4. List this matter on **26.04.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna